

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32321/2024

(Arising out of impugned final judgment and order dated 29-04-2024 in CRLA No. 220/1983 passed by the High Court of Judicature at Allahabad)

JOGRAJ & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and IA No.192808/2024-EXEMPTION FROM FILING O.T. and IA No.192809/2024-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 02-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Rahul Singh Chauhan, Adv.
Mr. Muddam Thirupathi Reddy, AOR
Mr. Shiv Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after four weeks so as to enable the learned counsel for the petitioners to place on record the original Hindi depositions of the witnesses.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER